HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar) *****

Subject: Assignment of Additional charge of Secretary DLSA, Kulgam and Bandipora to Secretary DLSA Anantnag and Ganderbal respectively.

ORDER

No: 763 of 2025/RG/GS

Dated: 14/5/2025

In the interest of administration, the additional charge of Secretary DLSA, Kulgam and Secretary DLSA, Bandipora is hereby assigned to Secretary DLSA, Anantnag and Secretary DLSA, Ganderbal, respectively. The will physically work from their assigned office for two days on Tuesday & Friday.

By Order.

Registrar General (Officiating

No: 24962-77/RG/45

Dated: 14/5/2025

Copy to above forwarded to the :-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.

Judge Administrative Hon'ble for 2. Secretary District to Anantnag/Ganderbal/Kulgam/Bandipora.for kind information of their Lordship's.

3. Pr.District and Sessions Judge, Anantnag/Ganderbal/Kulgam/Bandipora.

4. Secretary DLSA, Anantnag.

5. Secretary DLSA, Ganderbal.

.....for information and necessary action.

6. CPC-court, High Court of J&K and Ladakh, Srinagar, with the request to get the same uploaded on the official website of the High Court.

8. Assistant Registrar, Statistical/Accounts Section, High Court of J&K and Ladakh, for information and necessary action.

9. Chief Librarian, High Court of J&K and Ladakh, Jammu/Srinagar, for information and maintaining the record of the same.

10. Order File.

Registrar General (Officiati